

## PAPERS LAID ON THE TABLE

FIRST ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION (PRIVATE) LIMITED FOR 1956-57 AND AUDITOR'S REPORT THEREON.

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the first Annual Report of the Neyveli Lignite Corporation (Private) Limited for the year 1956-57, together with a copy of the Auditors' Report thereon. [Placed in Library. See No. LT-718/58.]

ANNUAL REPORT ON WORKING OF HINDUSTAN AIRCRAFT (PRIVATE) LIMITED, BANGALORE FOR 1956-57 AND AUDITOR'S REPORT THEREON.

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Annual Report on the working of the Hindustan Aircraft (Private) Limited, Bangalore, for the year 1956-57, together with a copy of the Auditors' Report thereon. [Placed in Library. See No. LT-719/58.]

ALLOTMENT OF TIME FOR CONSIDERATION OF THE INDIAN STAMP (AMENDMENT) BILL, 1958

MR. CHAIRMAN: I have to inform Members that under Rule 162(2) of the Rules of Procedure and Conduct of Business in the Rajya Sabha, an hour is allotted for the completion of all stages involved in the consideration and return of the Indian Stamp (Amendment) Bill, 1958 by the Rajya Sabha, including the consideration and passing of the amendments, if any, to the Bill.

LEAVE OF ABSENCE TO SHRI BHAGIRATHI MAHAPATRA

MR. CHAIRMAN: I have to inform Members that the following letter

dated the 2nd May, 1958, has been received from Shri Bhagirathi Mahapatra:—

"This is to inform you that I got very ill at New Delhi just after the close of the last session and the illness still persists. I intended to attend this session from the 1st of May, 1958 since I felt a little better, but weakness due to a prolonged illness disables me from doing so, in spite of my earnestness.

I, therefore, pray that I may kindly be allowed leave of absence for the session commencing from the 22nd of April, 1958 up to the day of closure of the session and for this, I shall be thankful to you and to the Sabha (House)."

Is it the pleasure of the House that permission be granted to Shri Bhagirathi Mahapatra for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

RESULTS OF ELECTIONS TO (1) THE INDIAN CENTRAL OILSEEDS COMMITTEE, (2) THE INDIAN COUNCIL OF AGRICULTURAL RESEARCH, (3) THE COURT OF THE ALIGARH MUSLIM UNIVERSITY, (4) THE INDIAN CENTRAL SUGARCANE COMMITTEE, (5) COMMITTEE OF PARLIAMENT ON OFFICIAL LANGUAGE AND (6) THE CENTRAL SILK BOARD.

MR. CHAIRMAN: The following Members being the only candidates nominated for election to the Committees respectively shown against each, I hereby declare them to be duly elected to be members of the said Committees:

(1) Shri Surendra Mohan Ghose—  
The Indian Central Oilseeds Committee.